

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.103

New IA-5540/2022 in
IB-431/ND/2019

IN THE MATTER OF
Shree Balaji Refractories Co.
Vs.
RGTL Industries Ltd

.APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 17.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the respondent :

ORDER

New IA-5540/2022 :

Heard Mr. Prashant, Proxy Counsel appearing on behalf of the Liquidator.

We direct the Liquidator Mr. Anshul Gupta to appear on the next date of hearing and explain the matter.

List the matter on 29.11.2022.


(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Surjit